

incidents reported in Jammu and Kashmir during the last 3 years and current year (upto 23.07.2017) are as under:—

Sl. No.	2014	2015	2016	2016 (upto 23.07.2016)	2017 (upto 23.07.2017)
1. Terrorists violence incidents	222	208	322	155	184
2. Civilians killed	28	17	15	5	19
3. Security Force Personnel killed	47	39	82	31	38
4. Terrorists killed	110	108	150	86	109

(e) The Government regularly reviews the security situation in the State of Jammu and Kashmir and necessary directions are given from time to time. In order to prevent activities of militants, numerous steps have been taken including strengthening of operational grid with enhanced human intelligence and use of technical intelligence grid. The Government has also continuously encouraged policies to mainstream the youth, including providing employment opportunities to wean them away from militancy.

#### **ISIS engaging unemployed youth**

1979. SHRI SANJAY RAUT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that ISIS is engraving their roots at the deepest parts of rural areas and engaging poor-unemployed youth by lucrative offers;

(b) if so, what corrective and preventive measures Government is implementing;

(c) whether the easy access of social media is facilitating these kinds of terror organisations; and

(d) if so, how Government is planning to control it?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (d) From the profile of the arrested accused persons in the cases registered by National Investigation Agency (NIA) in relation to ISIS, it appears that the accused belong to different socio-economic groups and hail from both urban and rural areas. However, there is no specific input to suggest that ISIS is engaging rural unemployed youth by lucrative offers. The investigations conducted by the NIA have also revealed that ISIS is using various internet based social media platforms to propagate its ideology.

In order to counter terror activities, there exists a close and effective coordination between intelligence and security agencies at the Centre and the States. The cyber space is being closely monitored to keep a watch on the activities of terrorist groups.

### **Crime against women**

†1980. SHRI RAM KUMAR KASHYAP: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any decline has been recorded in the crime against women during last three years;

(b) the data in respect of State of Haryana in this regard; and

(c) whether any preventive step is being taken to reduce the crime against women especially in more unsafe States?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) As per information provided by National Crime Records Bureau (NCRB), State/UT-wise cases registered under crimes against women during 2014-2016 (including Haryana) is given in the Statement (See below).

(c) 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens rest primarily with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws.

Ministry of Home Affairs has issued advisories on 04.09.2009, 20.4.2015 and 12.05.2015 on crime against women to all State Governments/UTs. These advisories specifically direct the States/UTs that cases should be thoroughly investigated and chargesheets against the accused persons should be filed within three months from the date of occurrence, without compromising on the quality of investigation. Speedy investigation should be conducted in heinous crimes like rape, murder etc. The medical examination of rape victims should be conducted without delay. Advisories have been issued asking States/UTs to increase the number of women in police force, compulsory registration of FIR, women police station, 24x7 women help desk. These advisories are available at [www.mha.nic.in](http://www.mha.nic.in).

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† Original notice of the question was received in Hindi.